

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1520 of 2019

IN THE MATTER OF:

Simran Kaur

...Appellant.

Versus

M/s. Haiko Logistics India Pvt. Ltd.

...Respondent.

Present:

**For Appellant: Mr. Abhirup Dasgupta, Mr. Ishaan Duggal and
Mr. Amit Anand, Advocates.**

For Respondent: Mr. Utsav Vasudeva, Advocate.

ORDER
(Virtual Mode)

09.11.2020 Parties may file brief Written-Submissions not more than three pages within two weeks. Copies of Judgments on which parties want to refer and rely on, may also be filed separately.

List the Appeal 'For Admission (After Notice) Hearing' on **03rd December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)